

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

23

C.P No. 1099/(MAH)/2017
CA No.

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE PARTIES: N. R. Enterprises
V/s.
Shree Sukhkarta Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
23	MR ANKUR.B.KALAL	ADVOCATE	
23	Adv. Yashu Bhargava	Adv. for Petitioner	

ORDER

CP No. 1099/I&BP/CLB/MB/MAH/2017

For having the Petitioner Counsel stated that Settlement is likely to happen,
place this matter for reporting Settlement on 17.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)